theae two contradictory schemes are working in India?

SHRI O. V. ALAGESAN: Sir, when free market conditions are going to obtain, pool arrangements will slowly disappear. But we will still continue to import fertilisers and they will be in the hands of the Government. The production in the hands of the public sector factory will be in the hands of the Government. Thirty per cent of the private sector factories also will be in the hands of the Government. This will be a very good lever in the hands of the Government to see that proper prices prevail and nobody is allowed to run away with prices.

SHRI N. SRI RAMA REDDY; Sir, the Government's intention is to set up a healthy competition between the private sector, the co-operative sector and the Government public sector. . .

SHRI ARJUN ARORA: And American sector.

SHRI O. V. ALAGESAN: What I stated is stated in the answer also that these factories will be able to distribute their products without any control on prices. That is No. 1 that has been stated. There is one condition. The Government will be free to purchase 30 per cent, of their production. That has also been stated. There will also be imports on which the Government can rely. The Government will also rely on production from their own public sector* factories.

SHRI M. M. DHARIA: Sir, the hon. Minister stated on a previous occasion that there will be a shortage in this country to the tune of 400,000 tonnes of fertilisers. When that shortage exists today, if these private agencies are allowed to function without having any control over the prices, it is so «9 RS—2.

obvious that the prices will shoot up. May we know what precaution is being taken, on the one hand, by tht Government—and when the Government is thinking of giving incentives to co-operatives—to keep a check, and why is the Government adopting this policy which is absolutely a confused policy against the co-operative movement in the country?

SHRI O. V. ALAGESAN: I do not know how the hon. Member thinks that there is discrimination against the co-operatives. I have said that the cooperative agencies will continue to be employed; they will continue to be employed by both the public sector that private sector factories. I have stated this already.

MR. CHAIRMAN: The Question Hour is over

WRITTEN ANSWERS TO QUESTIONS

TEK CHAND COMMITTEE'S REPORT OK PROHIBITION

SHRI A. D. MANI:

SHRI U. S. DUGAL:

Will the Minister of HOMJt AFFAIRS be pleased to state:

- (a) the number of State Governments that have accepted the Tek Chand Committee's report on prohibition; and
- (b) how many of them have requested for Central financial assistance for enforcing prohibition?

THE DEPUTY MTNISTER IN THB MINISTRY OF HOME AFFAIRS (SHRI V. C SHUKLA): (a) Replies have been received from all the State Governments addressed with the exception of Rajasthan. The replies received indicate that the States are generally in favour of the recommendations of the Study Team for the dry

and wet areas though some of them have pointed out their difficulties in accepting the recommendations.

(b) All the wet States and the partially dry States with the exception of Andhra Pradesh and Kerala have requested for Central financial assistance.

SCHEME, SUBMITTED BY FERTILISER CORPORATION

*216. SHRI ARJUN ARORA: Will the" Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether the Fertiliser Corporation of India have submitted to the Government any regarding the manufacture, scheme distribution and sale of fertilisers; and
- (b) if so, whether the scheme has been accepted by the Government?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI' O. V. ALAGESAN): (a) No, Sir.

(b) Does not arise.

ADMINISTRATIVE SET-UP OF NEFA

♦217. SHRI N. SRI RAMA REDDY: Will the Minister of HOME AFFAIRS be pleased to state whether it is proposed to decentralise the administrative set-up in NEFA?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): In May, 1964 a Committee was constituted by the Governor of Assam to consider the expansion and development of local-self government in NEFA. The Committee has recommended the formation of the following democratic bodies at the Village, Circle and District levels:-

- (i) Village-Gram Panchayat.
- (ii) Circle—Anchal Samiti.
- (iii) District-Zila Parishad.

At the Agency level, the Committee has suggested the formation of an Agency Advisory Council.

The recommendations are now under consideration of the Government.

to Questions

EDUCATION COMMISSION REPORT

SHRIS. SUPAKAR:,

SHRI M. P. BHARGAVA:

SHRI RAMGOPAL GUPTA:

SHRI U. S. DUGAL:

Will the Minister of EDUCATION be pleased to state:

- (a) the progress so far made in the deliberations of the Education Commission;
- (b) the date by which the Commission is likely to submit its report?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) The Education Commission has visited all the States in India except Assam which is likely to be visited shortly. The Task Forces and the Working Groups set up by the Commission will be soon finalising the work assigned to them. A number of Conferences and Seminars have also been held on important aspects of education.

(b) The Commission is expected to submit its report by about the end of June 1966.

RETRENCHMENT OF CENTRAL GOVERN-MENT EMPLOYEES

† SHRI RAM SINGH:

SHRI JAGAT NARAIN:

SHRI D. THENGARI:

SHRI U. S. DUGAL:

Will the Minister of ROMS' AFFAIRS be pleased to refer to the answer given to Starred Questio* No. 606 in the Rajya Sabha on the 3rd December, 1965 and state:

(a) whether it is a fact that Goy-ernment propose to retrench nearly 15,000 to 20,000 Central Government employees in a "few months' time and create more posts of officers in lieu thereof under the officer-oriented system of working;